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SECTION VI

PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES

NOTES:

1. (A) Goods (other than radioactive ores) answering to a description in heading 2844 or 2845 are to be classified in those headings and in no other heading of this Schedule.

(B) Subject to paragraph (A) above, goods answering to a description in heading 2843, 2846 or 2852 are to be classified in those headings and in no other heading of this Section
2. Subject to Note 1 above, goods classifiable in headings 3004, 3005, 3006, 3212, 3303, 3304, 3305, 3306, 3307 or 3808 by reason of being put up in measured doses or for retail sale are to be classified in those headings and in no other heading of this Schedule.
3. Goods put up in sets consisting of two or more separate constituents, some or all of which fall in this Section and are intended to be mixed together to obtain a product of Section VI, or VII, are to be classified in the heading appropriate to that product, provided that the constituents are:
 - (a) Having regard to the manner in which they are put up, clearly identifiable as being intended to be used together without first being repacked;
 - (b) Presented together; and
 - (c) Identifiable, whether by their nature or by the relative proportions in which they are present, as being complementary one to another.

CHAPTER 28

**INORGANIC CHEMICALS; ORGANIC OR INORGANIC COMPOUNDS OF
PRECIOUS METALS, OF RARE-EARTH METALS, OF RADIOACTIVE ELEMENTS
OR OF ISOTOPES**

NOTES:

1. Except where the context otherwise requires, the headings of this Chapter apply only to:
 - (a) Separate chemical elements and separate chemically defined compounds, whether or not containing impurities;
 - (b) The products mentioned in (a) above dissolved in water;
 - (c) The products mentioned in (a) above dissolved in other solvents provided that the solution constitutes a normal and necessary method of putting up these products, adopted solely for reasons of safety or for transport and that the solvent does not render the product particularly suitable for specific use rather than for general use;

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- (d) The products mentioned in (a), (b) or (c) above with an added stabiliser (including an anti-caking agent) necessary for their preservation or transport;
 - (e) The products mentioned in (a), (b), (c) or (d) above with an added anti-dusting agent or a colouring substance added to facilitate their identification or for safety reasons, provided that the additions do not render the product particularly suitable for specific use rather than for general use.
2. In addition to dithionites and sulphonylates, stabilised with organic substances (heading 2831), carbonates and peroxocarbonates of inorganic bases (heading 2836), cyanides, cyanide oxides and complex cyanides of inorganic bases (heading 2837), fulminates, cyanates and thiocyanates, of inorganic bases (heading 2842), organic products included in headings 2843 to 2846 and 2852 carbides (heading 2849), only the following compounds of carbon are to be classified in this Chapter:
- (a) Oxides of carbon, hydrogen cyanide and fulminic, isocyanic, thiocyanic and other simple or complex cyanogen acids (heading 2811);
 - (b) Halide oxides of carbon (heading 2812);
 - (c) Carbon disulphide (heading 2813);
 - (d) Thiocarbonates, selenocarbonates, tellurocarbonates, selenocyanates, tellurocyanates, tetrathiocyanatodiamino chromates (reineckates) and other complex cyanates, of inorganic bases (heading 2842);
 - (e) Hydrogen peroxide, solidified with urea (heading 2847), carbon oxysulphide, thiocarbonyl halides, cyanogen, cyanogen halides and cyanamide and its metal derivatives (heading 2851) other than calcium cyanamide, whether or not pure (Chapter 31).
3. Subject to the provisions of Note 1 to Section VI, this Chapter does not cover:
- (a) Sodium chloride or magnesium oxide, whether or not pure, or other products of Section V;
 - (b) Organo-inorganic compounds other than mentioned in Note 2 above;
 - (c) Products mentioned in Note 2, 3, 4 or 5 to Chapter 31;
 - (d) Inorganic products of a kind used as luminophores, of heading 3206; glass frit and other glass in the form of powder, granules or flakes, of heading 3207;
 - (e) Artificial graphite (heading 3801); products put up as charges for fire extinguishers or put up in fire-extinguishing grenades, of heading 3813, ink removers put up in packings for retail sale, of heading 3824; cultured crystals (other than optical elements) weighing not less than 2.5 g each, of the halides of the alkali or alkaline-earth metals, of heading 3824;
 - (f) Precious or semi-precious stones (natural, synthetic or reconstructed) or dust or powder of such stones (headings 7102 to 7105), or precious metals or precious metal alloys of Chapter 71;
 - (g) The metals, whether or not pure, metal alloys or cermets, including sintered metal carbides (metal carbides sintered with a metal), of Section XV; or
 - (h) Optical elements, for example, of the halides of the alkali or alkaline-earth metals (heading 9001).

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4. Chemically defined complex acids consisting of a non-metal acid of Sub-Chapter II and a metal acid of Sub-Chapter IV are to be classified in heading 2811.
5. Headings 2826 to 2842 apply only to metal or ammonium salts or peroxy salts.

Except where the context otherwise requires, double or complex salts are to be classified in heading 2842.

6. Heading 2844 applies only to:
 - (a) Technetium (atomic No. 43), promethium (atomic No. 61), Polonium (atomic No. 84) and all elements with an atomic number greater than 84;
 - (b) Natural or artificial radioactive isotopes (including those of the precious metals or of the base metals of Sections XIV and XV), whether or not mixed together;
 - (c) Compounds, inorganic or organic, of these elements or isotopes, whether or not chemically defined, whether or not mixed together;
 - (d) Alloys, dispersions (including cermets), ceramic products and mixtures containing these elements or isotopes or inorganic or organic compounds thereof and having a specific radioactivity exceeding 74 Bq/g (0.002 micro μ ci/g);
 - (e) Spent (irradiated) fuel elements (cartridges) of nuclear reactors;
 - (f) Radioactive residues whether or not usable.

The term "isotope", for the purposes of this Note and of the wording of headings 2844 and 2845, refers to:

- Individual nuclides, excluding, however, those existing in nature in the monoisotopic state;
- Mixtures of isotopes of one and the same element, enriched in one or several of the said isotopes, that is, elements of which the natural isotopic composition has been artificially modified.

7. Heading 2853 includes copper phosphide (phosphor copper) containing more than 15 % by weight of phosphorus."
8. Chemical elements (for example, silicon and selenium)doped for use in electronics are to be classified in this Chapter, provided that they are in forms unworked as drawn, or in the form of cylinders or rods. When cut in the forms of discs, wafers or similar forms, they fall in heading 3818.

SUPPLEMENTARY NOTE:

1. For the purposes of subheading 2852.10, the expression "chemically defined" means all organic or inorganic compounds of mercury meeting the requirements of paragraphs (a) to (e) of Note 1 to Chapter 28 or paragraphs (a) to (h) of Note 1 to Chapter 29.
2. Sub-Heading 2804 40 includes, liquefied or solidified gas.

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Exim Code	Item Description	Policy	Policy Conditions
	I. CHEMICAL ELEMENTS		
2801	FLUORINE, CHLORINE, BROMINE AND IODINE		
2801 10 00	Chlorine	Free	
2801 20 00	Iodine	Free	
2801 30	<i>Fluorine; bromine:</i>		
2801 30 10	Fluorine	Free	
2801 30 20	Bromine	Free	
2802	SULPHUR, SUBLIMED OR PRECIPITATED; COLLOIDAL SULPHUR		
2802 00	<i>Sulphur, sublimed or precipitated; colloidal sulphur:</i>		
2802 00 10	Sublimed sulphur	Free	
2802 00 20	Precipitated sulphur	Free	
2802 00 30	Colloidal sulphur	Free	
2803	CARBON (CARBON BLACKS AND OTHER FORMS OF CARBON NOT ELSEWHERE SPECIFIED OR INCLUDED)		
2803 00	<i>Carbon (carbon blacks and other forms of carbon not elsewhere specified or included):</i>		
2803 00 10	Carbon blacks	Free	
2803 00 20	Acetylene black	Free	
2803 00 90	Other	Free	
2804	HYDROGEN, RARE GASES AND OTHER NON-METALS		
2804 10 00	Hydrogen	Free	
	<i>Rare gases:</i>		
2804 21 00	Argon	Free	
2804 29	<i>Other:</i>		
2804 29 10	Helium	Free	
2804 29 90	Other	Free	
2804 30 00	Nitrogen	Free	

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2804 40	<i>Oxygen:</i>		
2804 40 10	Medicinal grade	Free	
2804 40 90	Other	Free	
2804 50	<i>Boron; tellurium:</i>		
2804 50 10	Boron	Free	
2804 50 20	Tellurium	Free	
	<i>Silicon:</i>		
2804 61 00	Containing by weight not less than 99.99% of silicon	Free	
2804 69 00	Other	Free	
2804 70	<i>Phosphorus:</i>		
2804 70 10	Phosphorus, black	Free	
2804 70 20	Phosphorus, red	Free	
2804 70 30	Phosphorus, white or yellow	Free	
2804 80 00	Arsenic	Free	
2804 90 00	Selenium	Free	
2805	ALKALI OR ALKALINE-EARTH METALS; RARE-EARTH METALS, SCANDIUM AND YTTRIUM, WHETHER OR NOT INTERMIXED OR INTERALLOYED; MERCURY		
	<i>Alkali or alkaline-earth metals:</i>		
2805 11 00	Sodium	Free	
2805 12 00	Calcium	Free	
2805 19 00	Other	Free	
2805 30 00	Rare-earth metals, scandium and yttrium, whether or not intermixed or interalloyed	Free	
2805 40 00	Mercury	Free	
	II. INORGANIC ACIDS AND INORGANIC OXYGEN COMPOUNDS OF NON-METALS		
2806	HYDROGEN CHLORIDE (HYDROCHLORIC ACID);		

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	CHLOROSULPHURIC ACID		
2806 10 00	Hydrogen chloride (hydrochloric acid)	Free	
2806 20 00	Chlorosulphuric acid	Free	
2807	SULPHURIC ACID; OLEUM		
2807 00	<i>Sulphuric acid; oleum:</i>		
2807 00 10	Sulphuric acid	Free	
2807 00 20	Oleum	Free	
2808	NITRIC ACID; SULPHONITRIC ACIDS		
2808 00	<i>Nitric acid; sulphonitric acids:</i>		
2808 00 10	Nitric acid	Free	
2808 00 20	Sulphonitric acids	Free	
2809	DIPHOSPHORUS PENTAOXIDE; PHOSPHORIC ACID; POLYPHOSPHORIC ACIDS WHETHER OR NOT CHEMICALLY DEFINED		
2809 10 00	Diphosphorus pentaoxide	Free	
2809 20	<i>Phosphoric acid and polyphosphoric acids:</i>		
2809 20 10	Phosphoric acid	Free	
2809 20 20	Polyphosphoric acids	Free	
2810	OXIDES OF BORON; BORIC ACIDS		
2810 00 10	Oxides of boron	Free	
2810 00 20	Boric acids	Free	Import of Boric Acid for non-insecticidal purposes will be subject to an import permit issued by the Central Insecticide Board & Registration Committee under the Ministry of Agriculture.
2811	OTHER INORGANIC ACIDS AND OTHER IN-ORGANIC OXYGEN COMPOUNDS OF NON-METALS		
	<i>Other inorganic acids:</i>		
2811 11 00	Hydrogen fluoride (hydrofluoric acid)	Free	

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2811 12			
2811 12 00	Hydrogen cyanide (hydrocyanic acid)	Free	
2811 19	<i>Other:</i>		
2811 19 20	Hypophosphorus acid (phosphinic acid)	Free	
2811 19 30	Acids of arsenic	Free	
2811 19 40	Sulphonic acid	Free	
2811 19 90	Other	Free	
	<i>Other inorganic oxygen compounds of non-metals:</i>		
2811 21	<i>Carbon dioxide:</i>		
2811 21 10	Dry ice	Free	
2811 21 90	Other	Free	
2811 22 00	Silicon dioxide	Free	
2811 29	<i>Other:</i>		
2811 29 10	Arsenic pentoxide	Free	
2811 29 20	Arsenic trioxide	Free	
2811 29 30	Nitrous oxide	Free	
2811 29 40	Carbon monoxide	Free	
2811 29 50	Sulphur trioxide (sulphuric anhydride)	Free	
2811 29 90	Other	Free	
	III. HALOGEN OR SULPHUR COMPOUNDS OF NON-METALS		
2812	HALIDES AND HALIDE OXIDES OF NON-METALS		
2812 10	<i>Chlorides and chloride oxides:</i>		
2812 11			
2812 1100	Carbonyl dichloride (phosgene)	Free	
2812 12			
2812 1200	Phosphorous oxychloride	Free	
2812 13			
28121300	Phosphorous trichloride	Free	
2812 14			
28121400	Phosphorous pentachloride	Free	
2812 15			

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28121500	Sulphur monochloride	Free	
2812 16			
28121600	Sulphur dichloride	Free	
2812 17			
28121700	Thionyl chloride	Free	
2812 19	<i>Other</i>		
28121910	Sulphur oxychloride	Free	
28121920	Silicon tetrachloride	Free	
28121930	Arsenous trichloride	Free	
28121990	other	Free	
28129000	Other	Free	
2813	SULPHIDES OF NON-METALS; COMMERCIAL PHOSPHORUS TRISULPHIDE		
2813 10 00	Carbon disulphide	Free	
2813 90	<i>Other:</i>		
2813 90 10	Arsenic disulphide (artificial)	Free	
2813 90 20	Commercial phosphorus trisulphide	Free	
2813 90 90	Other	Free	
	IV. INORGANIC BASES AND OXIDES, HYDROXIDES AND PEROXIDES OF METALS		
2814	AMMONIA, ANHYDROUS OR IN AQUEOUS SOLUTION		
2814 10 00	Anhydrous ammonia	Free	
2814 20 00	Ammonia in aqueous solution	Free	
2815	SODIUM HYDROXIDE (CAUSTIC SODA); POTASSIUM HYDROXIDE (CAUSTIC POTASH); PEROXIDES OF SODIUM OR POTASSIUM		
	<i>Sodium hydroxide (caustic soda):</i>		
2815 11	<i>Solid:</i>		

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2815 11 10	Flakes	Free	
2815 11 90	Other	Free	
2815 12 00	In aqueous solution (soda lye or liquid soda)	Free	
2815 20 00	Potassium hydroxide (caustic potash)	Free	
2815 30 00	Peroxides of sodium or potassium	Free	
2816	HYDROXIDE AND PEROXIDE OF MAGNESIUM; OXIDES, HYDROXIDES AND PEROXIDES, OF STRONTIUM OR BARIUM		
2816 10	<i>Hydroxide and peroxide of magnesium:</i>		
2816 10 10	Hydroxide of magnesium	Free	
2816 10 20	Peroxide of magnesium	Free	
2816 40 00	Oxides, hydroxides and peroxides, of strontium or barium	Free	
2817	ZINC OXIDE; ZINC PEROXIDE		
2817 00	<i>Zinc oxide; zinc peroxide:</i>		
2817 00 10	Zinc oxide	Free	
2817 00 20	Zinc peroxide	Free	
2818	ARTIFICIAL CORUNDUM, WHETHER OR NOT CHEMICALLY DEFINED; ALUMINIUM OXIDE; ALUMINIUM HYDROXIDE		
2818 10 00	Artificial corundum, whether or not chemically defined	Free	
2818 20	<i>Aluminium oxide, other than artificial corundum:</i>		
2818 20 10	Alumina, calcined	Free	
2818 20 90	Other	Free	
2818 30 00	Aluminium hydroxide	Free	
2819	CHROMIUM OXIDES AND HYDROXIDES		
2819 10 00	Chromium trioxide	Free	
2819 90 00	Other	Free	
2820	MANGANESE OXIDES		
2820 10 00	Manganese dioxide	Free	
2820 90 00	Other	Free	

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2821	IRON OXIDES AND HYDROXIDES; EARTH COLOURS CONTAINING 70% OR MORE BY WEIGHT OF COMBINED IRON EVALUATED AS Fe_2O_3		
2821 10	<i>Iron oxides and hydroxides:</i>		
2821 10 10	Iron oxides	Free	
2821 10 20	Iron hydroxides	Free	
2821 20 00	Earth colours	Free	
2822	COBALT OXIDES AND HYDROXIDES; COMMERCIAL COBALT OXIDES		
2822 00	<i>Cobalt oxides and hydroxides; commercial cobalt oxides:</i>		
2822 00 10	Cobalt oxides	Free	
2822 00 20	Cobalt hydroxides	Free	
2822 00 30	Commercial cobalt oxides	Free	
2823	TITANIUM OXIDES		
2823 00	<i>Titanium oxide:</i>		
2823 00 10	Titanium dioxide	Free	
2823 00 90	Other	Free	
2824	LEAD OXIDES; RED LEAD AND ORANGE LEAD		
2824 10	<i>Lead monoxide (litharge, massicot):</i>		
2824 10 10	Litharge	Free	
2824 10 20	Massicot	Free	
2824 90 00	Other	Free	
2825	HYDRAZINE AND HYDROXYLAMINE AND THEIR INORGANIC SALTS; OTHER INORGANIC BASES; OTHER METAL OXIDES, HYDROXIDES AND PEROXIDES		
2825 10	<i>Hydrazine and hydroxylamine and their inorganic salts:</i>		
2825 10 10	Hydrazine anhydrous	Free	
2825 10 20	Hydrazine hydrate	Free	
2825 10 30	Hydrazine sulphate	Free	
2825 10 40	Hydroxylamine sulphate	Free	
2825 10 90	Other	Free	
2825 20 00	Lithium oxide and hydroxide	Free	

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2825 30	<i>Vanadium oxides and hydroxides:</i>		
2825 30 10	Vanadium pentoxide flakes	Free	
2825 30 90	Other	Free	
2825 40 00	Nickel oxides and hydroxides	Free	
2825 50 00	Copper oxides and hydroxides	Free	
2825 60	<i>Germanium oxides and zirconium dioxide:</i>		
2825 60 10	Germanium oxides	Free	
2825 60 20	Zirconium dioxide	Free	
2825 70	<i>Molybdenum oxides and hydroxides:</i>		
2825 70 10	Molybdenum trioxide	Free	
2825 70 20	Molybdic acid	Free	
2825 70 90	Other	Free	
2825 80 00	Antimony oxides	Free	
2825 90	<i>Other:</i>		
2825 90 10	Tin oxide	Free	
2825 90 20	Cadmium oxide	Free	
2825 90 40	Calcium hydroxide	Free	
2825 90 50	Ammonium hydroxide	Free	
2825 90 90	Other	Free	
	V. SALTS AND PEROXYSALTS, OF INORGANIC ACIDS AND METALS		
2826	FLUORIDES; FLUOROSILICATES, FLUOROALUMINATES AND OTHER COMPLEX FLUORINE SALTS		
	<i>Fluorides:</i>		
2826 12 00	Of aluminium	Free	
2826 19	<i>Other:</i>		
2826 19 10	Magnesium fluoride	Free	
2826 19 90	Other	Free	
2826 30 00	Sodium hexafluoroaluminate (synthetic cryolite)	Free	
2826 90 00	Other	Free	

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2827	CHLORIDES, CHLORIDE OXIDES AND CHLORIDE HYDROXIDES; BROMIDES AND BROMIDE OXIDES; IODIDES AND IODIDE OXIDES		
2827 10 00	Ammonium chloride	Free	
2827 20 00	Calcium chloride	Free	
	<i>Other chlorides:</i>		
2827 31 00	Of magnesium	Free	
2827 32 00	Of aluminium	Free	
2827 35 00	Of nickel	Free	
2827 39	<i>Other:</i>		
2827 39 20	Mercurous chloride	Free	
2827 39 30	Strontium chloride	Free	
2827 39 40	Cuprous chloride	Free	
2827 39 90	Other	Free	
	<i>Chloride oxides and chloride hydroxides:</i>		
2827 41	<i>Of copper:</i>		
2827 41 10	Copper oxychloride	Free	
2827 41 90	Other	Free	
2827 49 00	Other	Free	
	<i>Bromides and bromide oxides:</i>		
2827 51	Bromides of sodium or of potassium:		
2827 51 10	Bromides of sodium	Free	
2827 51 20	Bromides of potassium	Free	
2827 59	<i>Other:</i>		
2827 59 10	Magnesium bromide	Free	
2827 59 90	Other	Free	
2827 60	<i>Iodides and iodide oxides:</i>		
2827 60 10	Potassium iodide	Free	
2827 60 20	Sodium iodide	Free	
2827 60 90	Other	Free	
2828	HYPOCHLORITES; COMMERCIAL CALCIUM HYPOCHLORITES;		

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	CHLORITES; HYPOBROMITES		
2828 10	<i>Commercial calcium hypochlorite and other calcium hypochlorites:</i>		
2828 10 10	Commercial calcium hypochlorite (bleaching paste or powder)	Free	
2828 10 90	Other	Free	
2828 90	<i>Other:</i>		
	<i>Sodium hypochlorites:</i>		
2828 90 11	Bleaching paste or powder	Free	
2828 90 19	Other	Free	
2828 90 20	Potassium hypochlorites	Free	
2828 90 30	Sodium chlorite	Free	
2828 90 40	Aluminium chlorite	Free	
2828 90 50	Hypobromites	Free	
2828 90 60	Bleaching paste or powder of other hypochlorites	Free	
2828 90 90	Other	Free	
2829	CHLORATES AND PERCHLORATES; BROMATES AND PERBROMATES; IODATES AND PERIODATES		
	Chlorates:		
2829 11 00	Of sodium	Free	
2829 19	<i>Other:</i>		
2829 19 10	Barium chlorate	Free	
2829 19 20	Potassium chlorate	Free	
2829 19 30	Magnesium chlorate	Free	
2829 19 90	Other	Free	
2829 90	<i>Other:</i>		
2829 90 10	Perchlorates	Free	
2829 90 20	Bromates and perbromates	Free	
2829 90 30	Iodates and periodates	Free	
2830	SULPHIDES; POLYSULPHIDES WHETHER OR NOT CHEMICALLY DEFINED		
2830 10 00	Sodium sulphides	Free	

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2830 90	<i>Other:</i>		
2830 90 10	Sulphides	Free	
2830 90 20	Polysulphides	Free	
2831	DITHIONITES AND SULPHOXYLATES		
2831 10	<i>Of sodium:</i>		
2831 10 10	Sodium dithionites (sodium hydrosulfite)	Free	
2831 10 20	Sodium sulphoxylates (including sodium formaldehyde sulphoxylate)	Free	
2831 90	<i>Other:</i>		
2831 90 10	Dithionites	Free	
2831 90 20	Sulphoxylates	Free	
2832	SULPHITES; THIOSULPHATES		
2832 10	<i>Sodium sulphites:</i>		
2832 10 10	Sodium bisulphite	Free	
2832 10 20	Sodium hydrosulphites	Free	
2832 10 90	Other	Free	
2832 20	<i>Other sulphites:</i>		
2832 20 10	Potassium metabisulphite	Free	
2832 20 20	Magnesium sulphite	Free	
2832 20 90	Other	Free	
2832 30	<i>Thiosulphates:</i>		
2832 30 10	Sodium thiosulphate (hypo)	Free	
2832 30 20	Magnesium thiosulphate	Free	
2832 30 90	Other	Free	
2833	SULPHATES; ALUMS; PEROXOSULPHATES (PERSULPHATES)		
	<i>Sodium sulphates:</i>		
2833 11 00	Disodium sulphate	Free	
2833 19	<i>Other:</i>		
2833 19 10	Sodium hydrogen sulphate (acid sulphate)	Free	
2833 19 20	Sodium pyrosulphate	Free	
2833 19 90	Other	Free	
	<i>Other sulphates:</i>		
2833 21 00	Of magnesium	Free	

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2833 22	<i>Of aluminium:</i>		
2833 22 10	Aluminium sulphate (iron free)	Free	
2833 22 90	Other	Free	
2833 24 00	Of nickel	Free	
2833 25 00	Of copper	Free	
2833 27 00	Of barium	Free	
2833 29	<i>Other:</i>		
2833 29 10	Ferrous sulphate	Free	
2833 29 30	Quinidine sulphate	Free	
2833 29 40	Manganese sulphate	Free	
2833 29 50	Strontium sulphate	Free	
2833 29 90	Other	Free	
2833 30	<i>Alums:</i>		
2833 30 10	Ammonium alum	Free	
2833 30 20	Ferric ammonium alum	Free	
2833 30 30	Potash alum	Free	
2833 30 90	Other	Free	
2833 40 00	Peroxosulphates (persulphates)	Free	
2834	NITRITES; NITRATES		
2834 10	<i>Nitrites:</i>		
2834 10 10	Sodium nitrite	Free	
2834 10 90	Other	Free	
	<i>Nitrates:</i>		
2834 21 00	Of potassium	Free	
2834 29	<i>Other:</i>		
2834 29 10	Strontium nitrate	Free	
2834 29 20	Magnesium nitrate	Free	
2834 29 30	Barium nitrate	Free	
2834 29 90	Other	Free	
2835	PHOSPHINATES (HYPOPHOSPHITES), PHOSPHONATES (PHOSPHITES) AND PHOSPHATES; POLYPHOSPHATES WHETHER OR NOT CHEMICALLY		

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	DEFINED		
2835 10	<i>Phosphinates (hypophosphites) and phosphonates (phosphites):</i>		
2835 10 10	Calcium hypophosphite	Free	
2835 10 20	Magnesium hypophosphite	Free	
2835 10 90	Other	Free	
	<i>Phosphates:</i>		
2835 22 00	Of mono or disodium	Free	
2835 24 00	Of potassium	Free	
2835 25 00	Calcium hydrogenorthophosphate ("dicalcium phosphate")	Free	
2835 26	<i>Other phosphates of calcium:</i>		
2835 26 10	Calcium monobasic phosphate	Free	
2835 26 20	Calcium tribasic phosphate	Free	
2835 26 90	Other	Free	
2835 29	<i>Other:</i>		
2835 29 10	Magnesium phosphate, monobasic	Free	
2835 29 20	Magnesium phosphate, dibasic	Free	
2835 29 30	Magnesium phosphate, tribasic	Free	
2835 29 40	Sodium hexa meta phosphate	Free	
2835 29 90	Other	Free	
	<i>Polyphosphates:</i>		
2835 31 00	Sodium triphosphate (sodium tripoly phosphate)	Free	
2835 39 00	Other	Free	
2836	CARBONATES; PEROXOCARBONATES (PERCARBONATES); COMMERCIAL AMMONIUM CARBONATE CONTAINING AMMONIUM CARBAMATE		
2836 20	<i>Disodium carbonate:</i>		
2836 20 10	Disodium carbonate, dense	Free	
2836 20 20	Disodium carbonate, light	Free	
2836 20 90	Other	Free	
2836 30 00	Sodium hydrogen carbonate (sodium bicarbonate)	Free	
2836 40 00	Potassium carbonates	Free	
2836 50 00	Calcium carbonate	Free	

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2836 60 00	Barium carbonate	Free	
	Other:		
2836 91 00	Lithium carbonates	Free	
2836 92 00	Strontium carbonate	Free	
2836 99	Other:		
2836 99 10	Percarbonates	Free	
2836 99 20	Magnesium carbonate	Free	
2836 99 30	Aluminium bicarbonate	Free	
2836 99 90	Other	Free	
2837	CYANIDES, CYANIDE OXIDES AND COMPLEX CYANIDES		
	Cyanides and cyanide oxides:		
2837 11 00	Of sodium	Free	
2837 19	Other:		
2837 19 10	Potassium cyanide	Free	
2837 19 20	Double cyanide of potassium and sodium	Free	
2837 19 90	Other	Free	
2837 20	Complex cyanides:		
2837 20 10	Ammonium sulphocyanide	Free	
2837 20 20	Potassium ferricyanide	Free	
2837 20 30	Potassium ferrocyanide	Free	
2837 20 40	Sodium ferrocyanide	Free	
2837 20 50	Sodium nitroprusside (sodium nitroferricyanide)	Free	
2837 20 90	Other	Free	
2838	OMITTED		
2839	SILICATES; COMMERCIAL ALKALI METAL SILICATES		
	Of sodium:		
2839 11 00	Sodium metasilicates	Free	
2839 19 00	Other	Free	
2839 90	Other:		
2839 90 10	Magnesium trisilicate	Free	
2839 90 90	Other	Free	

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2840	BORATES; PEROXOBORATES (PERBORATES)		
	<i>Disodium tetraborate (refined borax):</i>		
2840 11 00	Anhydrous	Free	
2840 19 00	Other	Free	
2840 20	<i>Other borates:</i>		
2840 20 10	Magnesium borates	Free	
2840 20 90	Other	Free	
2840 30 00	Peroxoborates (perborates)	Free	
2841	SALTS OF OXOMETALLIC OR PEROXOMETALLIC ACIDS		
2841 30 00	Sodium dichromate	Free	
2841 50	<i>Other chromates and dichromates; peroxochromates:</i>		
2841 50 10	Sodium chromate	Free	
2841 50 90	Other	Free	
	<i>Manganites, manganates and permanganates:</i>		
2841 61 00	Potassium permanganate	Free	NOC from Narcotics Commissioner of India, Gwalior.
2841 69 00	Other	Free	
2841 70	<i>Molybdates:</i>		
2841 70 10	Aluminium molybdate	Free	
2841 70 20	Sodium molybdate	Free	
2841 70 90	Other	Free	
2841 80	<i>Tungstates (wolframates):</i>		
2841 80 10	Sodium tungstate	Free	
2841 80 20	Magnesium tungstate	Free	
2841 80 90	Other	Free	
2841 90 00	Other	Free	
2842	OTHER SALTS OF INORGANIC ACIDS OR PEROXOACIDS,(INCLUDING ALUMINOSILICATES, WHETHER OR		

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	NOT CHEMICALLY DEFINED), OTHER THAN AZIDES		
2842 10 00	Double or complex silicates, including aluminosilicates, whether or not chemically defined	Free	
2842 90	<i>Other:</i>		
2842 90 10	Arsenites and arsenates	Free	
2842 90 20	Bichromates and dichromates	Free	
2842 90 90	Other	Free	
	VI. MISCELLANEOUS		
2843	COLLOIDAL PRECIOUS METALS; INORGANIC OR ORGANIC COMPOUNDS OF PRECIOUS METALS, WHETHER OR NOT CHEMICALLY DEFINED; AMALGAMS OF PRECIOUS METALS		
2843 10	<i>Colloidal precious metals:</i>		
2843 10 10	Of gold	Free	
2843 10 20	Of silver	Free	
2843 10 90	Other	Free	
	<i>Silver compounds:</i>		
2843 21 00	Silver nitrate	Free	
2843 29 00	Other	Free	
2843 30 00	Gold compounds	Free	
2843 90	<i>Other compounds; amalgams:</i>		
	<i>Other compounds:</i>		
2843 90 11	Sodium aurous thiosulphate	Free	
2843 90 12	Noble metallutions of platinum, rhodium and palladinium	Free	
2843 90 19	Other	Free	
2843 90 20	Amalgams	Free	
2844	RADIOACTIVE CHEMICAL ELEMENTS AND RADIOACTIVE ISOTOPES (INCLUDING THE FISSILE OR FERTILE		

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	CHEMICAL ELEMENTS AND ISOTOPES) AND THEIR COMPOUNDS; MIXTURES AND RESIDUES CONTAINING THESE PRODUCTS		
2844 10 00	Natural uranium and its compounds; alloys, dispersions (including cermets), ceramic products and mixtures containing natural uranium or natural uranium compounds	Restricted	Import subject to Atomic Energy Act, 1962 and Rules thereunder. (<i>as amended from time to time</i>) (Policy Condition 1)
2844 20 00	Uranium enriched in U ₂₃₅ and its compounds; plutonium and its compounds; alloys, dispersions (including cermets), ceramic products and mixtures containing uranium enriched in U ₂₃₅ , plutonium or compounds of these products	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2844 30	<i>Uranium depleted in U₂₃₅ and its compounds; thorium and its compounds; alloys, dispersions (including cermets), ceramic products and mixtures containing uranium depleted in U₂₃₅, thorium or compounds of these products:</i>		
2844 30 10	Uranium depleted in U ₂₃₅ and or thorium and their alloys, unwrought or wrought and compounds thereof	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
	<i>Compounds of thorium or of uranium depleted in U₂₃₅:</i>		
2844 30 21	Thorium oxide	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2844 30 22	Thorium hydroxide	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2844 30 23	Thorium nitrate	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and

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			Rules thereunder.
2844 30 29	Other	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2844 30 30	Waste and scrap of uranium depleted in U ₂₃₅ or of thorium	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2844 30 90	Other	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2844 40 00	Radioactive elements and isotopes and compounds other than KG 12.5%; those of sub-headings 2844 10, 2844 20 or 2844 30; alloys, dispersions (including cermets), ceramic products and mixtures containing these elements, isotopes or compounds; radioactive residues	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder. However, import of Radioimmunoassay kits intended for the diagnosis of disease or disorders in human beings or animals is 'Free' subject to prior permission of AERB.
2844 50 00	Spent (irradiated) fuel elements (cartridges) of nuclear reactors	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and Rules thereunder.
2845	ISOTOPES OTHER THAN THOSE OF HEADING 2844; COMPOUNDS, INORGANIC OR ORGANIC, OF SUCH ISOTOPES, WHETHER OR NOT CHEMICALLY DEFINED		
2845 10 00	Heavy water (deuterium oxide)	Restricted	Import subject to Atomic Energy Act, 1962 (<i>as amended from time to time</i>) and

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			Rules thereunder.
2845 90	Other:		
2845 90 10	Nuclear fuels not elsewhere included or specified	Restricted	Import subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder.
2845 90 90	Other	Restricted	Import subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder.
2846	COMPOUNDS, INORGANIC OR ORGANIC, OF RARE-EARTH METALS, OF YTTRIUM OR OF SCANDIUM OR OF MIXTURES OF THESE METALS		
2846 10	Cerium compounds:		
2846 10 10	Cerium oxides	Free	
2846 10 90	Other	Free	
2846 90	Other:		
2846 90 10	Rare earth oxides not elsewhere included or specified	Free	
2846 90 20	Rare earth fluorides not elsewhere included or specified	Free	
2846 90 30	Rare earth chlorides not elsewhere included or specified	Free	
2846 90 90	Other	Free	
2847 00 00	Hydrogen peroxide, whether or not solidified with urea	Free	
2848	Omitted		
2849	CARBIDES, WHETHER OR NOT CHEMICALLY DEFINED		
2849 10 00	Of calcium	Free	
2849 20	Of silicon:		
2849 20 10	Carborandum	Free	

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2849 20 90	Other	Free	
2849 90	<i>Other:</i>		
2849 90 10	Boron carbide	Free	
2849 90 20	Tungsten carbide	Free	
2849 90 90	Other	Free	
2850	HYDRIDES, NITRIDES, AZIDES, SILICIDES AND BORIDES, WHETHER OR NOT CHEMICALLY DEFINED, OTHER THAN COMPOUNDS WHICH ARE ALSO CARBIDES OF HEADING 2849		
2850 00	<i>Hydrides, nitrides, azides, silicides and borides, whether or not chemically defined, other than compounds which are also carbides of heading 2849:</i>		
2850 00 10	Hydrides	Free	
2850 00 20	Nitrides	Free	
2850 00 30	Azides	Free	
	<i>Silicides:</i>		
2850 00 41	Of calcium	Free	
2850 00 49	Other	Free	
2850 00 50	Borides	Free	
2852	Inorganic or organic compounds of mercury, whether or not chemically defined, excluding amalgams		
2852 10 00	Chemically defined	Free	
2852 90 00	Other	Free	
2853	PHOSPHIDES, WHETHER OR NOT CHEMICALLY DEFINED, EXCLUDING FERROPHOSPHORUS; OTHER INORGANIC COMPOUNDS (INCLUDING DISTILLED OR CONDUCTIVITY WATER AND WATER OF SIMILAR PURITY); LIQUID AIR (WHETHER OR NOT RARE GASES HAVE BEEN REMOVED);		

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	COMPRESSED AIR; AMALGAMS, OTHER THAN AMALGAMS OF PRECIOUS METALS		
2853 10			
2853 10 00	Cyanogen chloride (chlorocyan)	Free	
2853 90	Other		
2853 90 10	Distilled or conductivity water and water of similar purity	Free	
2853 90 20	Liquid air, whether or not rare gases have been removed	Free	
2853 90 30	Compressed air	Free	
2853 90 40	Amalgams, other than of precious metals	Free	
2853 90 90	Other	Free	

(1) At a pressure of 1013 mbar and at a temperature of 15⁰C.

Policy Conditions of this Chapter:

- (1) Import of 'Prescribed substances' as notified by Department of Atomic Energy shall be subject to the provisions of Atomic Energy Act, 1962 and Rules made there under.